Court in April, 1992 in the case of Oxytetracycline and multi-vitamin formulations.

(f) and (g) To the extent information is available, the following other cases pending in various High Courts;

SI. No	o. Nai	me of the	Cor	npar	ny			Name of the Court	Issue In	volved		
1	M/s. Bakul Aromatics Ltd. M/s. Cadila Laboratories Limited.						. Вс	Bombay	Against price fixation of bulk drug Theophyline.			
2						led.	. Ahmedabad		Against DPEA recovery of bulk Rifampicin drug.			
3	M/s.	Pfizer.	•	•	•	•	•	Bombay	Against DPEA recovery of bulk drug Oxy tetracycline.			
4	M/s.	Pfizer.				•	. 1	Bombay	Against multi-vi		recovery formulati	
5	M/s.	Abbott,					. 1	Bombay		Do.		
6	M/s.	Sandoz.			•		. I	Bombay		Do.		
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							Si	tatement				
S. No.	Nam	ne of the	Com		y Name of the High Court	whi Writ	ar ir ch th	Issue Invo	lved	Latest	Position	
S. No.		ne of the			the High	whi Writ	ar ir ch th Petit iled	Issue Invo	·	Latest Hearin Comm	ig yet	to
	M/s.				the High Court	whi Writ f	ear ir ch th Petitiled	Issue Invo	PEA	Hearin	ig yet	to
1	M/s.	Synb-ioti			the High Court Delhi	whi Writ fi	ear ir ch th Petitiled	Against D Recovery	PEA	Hearin	ig yet	to
1 2	M/s. M/s. M/s.	Synb-ioti Fulford		-	the High Court Delhi Delhi	whi Writ 198 198	ear ir ch th Petitiled 1	Against D Recovery	PEA	Hearin	ng yet ence.	to
1 2 3	M/s. M/s. M/s. M/s.	Synb-ioti Fulford Glaxo		-	the High Court Delhi Delhi Delhi	whi Writ 198 198 199	ear ir ch th Petiti iled 1 8 0	Against D Recovery	PEA D. D. D. D. D. Exation of	Hearin	ng yet ence. Do.	to
1 2 3 4	M/s. M/s. M/s. M/s. M/s. M/s.	Synb-ioti Fulford Glaxo Lyka	ics •	•	the High Court Delhi Delhi Delhi Bombay	whi Writ 198 198 199 199	ear ir ch th Petitiled 1 8 0	Against D Recovery Do Against fi	PEA D. D. D. Exation of the Govt.	Hearin	ng yet ence. Do. Do. Do.	to

आई एम पी सी एल, मोहान द्वारा तैयार की गई दवाइयों पर प्रमाला और संघटकों का उल्लेख

2278. श्री मौलाना ग्रोबेदल्ला खान आजमी : क्या प्रधान मंत्री यह बताने की कपा करेंगे कि :

- (क) क्या यह सच है कि आई. एम. पी सी. एल., मोहान, जो कि केन्द्रीय सरकार का उपक्रम है, द्वारा तैयार की गई दवाइयों पर प्रमात्ना/संघटकों का उल्लेख नहीं किया जाना है ;
- (ख) यदि हां, तो इसके क्या कारण ₿;
- (ग) क्या यह इससे संबंधित कानुनों का उल्लंघन है; ग्रौर
- (घ) यदि हां, तो सरकार इस संबंध में य। भार्यवाही कर रही है ?

रसायन ग्रौर उर्वरक मंत्रालय में राज्य मंत्री (श्री चिंता मोहन): (क) से (घ) मोहान, ग्रत्मोडा, उत्तर प्रदेश में स्थित इंबियन मेडिसनस फार्मास्युटिकल्स कारपोरेशन लि., केन्द्रीय सरकार ग्रौर उत्तर प्रदेश सरकार का संयक्त क्षेत्र का उपक्रम है। यह ग्राय्-र्वेदिक ग्रौर युनानी दवाग्रों का निर्माण करता है । कपनी से ग्रपेक्षित ब्यौरे मांगे गए हैं श्रीर उन्हें जल्दी ही सदन के पटल पर रख दिया जाएगा ।

Tie up between MC Dowell and Parle to produce Cola-Spiked with Rum

2279. DR. ABRAR AHMED:

SHRI SUDHIR RANJAN MAJUMDAR:

Will the PRIME MINISTER be pleased to state.

(a) whether any proposal for a tie up between Mc Dowell and Parle for production and sale of a Cola-spiked with rum in carry home cane, with the obvious intention of popularising and promoting consumption of alcohol, has come to Government's notice:

- (b) if so, what is Government's policy in regard to permitting and promoting such consumption of liquor; and
- (c) whether Government have given permission to these above mentioned proposals, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) No such proposal has been received.

(b) and (c) Do not arise.

Crisis in fertilizer industry

2280. SHRI P. UPENDRA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the fertilizer industry is in a serious difficulty because of intermittent stoppage of subsidy payments and also denial of escalation claims;
- (b) whether the Fertilizer Association of India has suggested some remedies for the situation; and
- (c) if so, what is the reaction of Government to these suggestions?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) The fertilizer industry is facing liquidity problem on account of some delay in payment of subsidy due to constraints of funds.

(b) and (c) Yes, Sir. It may, however, be pointed out that the entire issue of fertilizer pricing and subsidy is presently being considered by a Parliament Committee.

Fair Price Shops and Rationing Circles in Delhi

2281. SHRI RAM DEO BHANDARI: Will the PRIME MINISTER be pleased to state:

- (a) what is the total number of rationing circles in Delhi and the total number of Fair Price Shops under these circles;
- (b) whether it is a fact that the Fair Price Shops refuse to supply to those consumers who do not purchase the items other than those of ration from them;
- (c) whether Government would consider to stop this type of practice in such Fair Price Shops particularly in Gole market area; and
- (d) if the answer to part (c) above be in affirmative, whether Government propose to take any action against these Fair Price Shops who mix their items with rationing?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) There are 44 rationing circles and 4 camp offices in the Union Territory of Delhi. The total number of fair price shops as on 30.6.92 is 3,5,46.

- (b) Delhi Administration has reported that no such complaints has been received by them from the consumers.
 - (c) and (d) Do not arise.

मध्य प्रदेश में उचित दर की चलती-फिरती दुकानें

2282. श्री शिव प्रसाद चनपुरिया: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

- (क) मध्य प्रदेश में उचित दर की चलती-फिरती कितनी दुकानें कार्यरत हैं, ग्रौर इनके संचालन हेतु कितने वाहन उपलब्ध कराये गये हैं;
- (ख) क्या सरकार को इस बात की जानकारी है कि इन चलती-फिरती दुकानों पर किकी का अधिकांश माल अफरातफरी में बेचा जाता है और उपभोक्ताओं को दिन भर लाइन में खड़े रहने के बाद भी खाली हाथ लौटना पड़ता है; ग्रीर